

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Wednesday , the 29th June, 2022**

To meet the shortage of Doctors in the Cities and Villages of Budhlada and to give Basic Amenities

10. **Shri Budh Ram, M.L.A.:-** Will the Chief Minister be pleased to state :-
- whether it is a fact that the posts of doctors and para-medical staff are lying vacant on a large scale in three cities viz. Budhlada, Baretta, Boha and villages of Assembly Constituency Budhlada and also there is no testing lab and medicines available in the said three cities;
 - whether the Govt. will consider to make arrangements of health staff, machinery and medicines in the cities of Assembly Constituency Budhlada; if so, as to when?

Prescribed ratio for Deputation of Punjab and Haryana Officials in different Departments of Chandigarh

43. **Shri Vikramjit Singh Chaudhary, M.L.A.:-** Will the Chief Minister be pleased to state:-
- the prescribed ratio for posting of officials of Punjab and Haryana States in the departments of Union Territory (Chandigarh);
 - the group and category-wise total number of sanctioned posts to be filled up by the Punjab Government;
 - the group and category-wise number of vacant posts out of the aforesaid at present;
 - the steps taken/to be taken by the Government to fill up the vacant posts in U.T Chandigarh?

To Waive-off the Loans of Self Reliant Cooperative Societies

48. **Shri Vikramjit Singh Chaudhary, M.L.A.:-** Will the Cooperation Minister be pleased to state:-
- whether it is a fact that the previous government had waived-off the debts of Self Reliant Cooperative Societies; if so, the details thereof;
 - whether the Government has repaid the debts of Self Reliant Cooperative Societies; if so, the details thereof;
 - the time by which the members of Self Reliant Cooperative Societies will receive the outstanding benefits under Debt Waiver Scheme?

To provide basic facilities to the Labourers at Labour Chowks

55. **Doctor Nachhatar Pal, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that many labourers of the State who gather at labour chowk in the morning everyday in various cities and towns of the State to earn their daily wages, there is no arrangement of basic facilities like bench for sitting, sheds, fans, water and washrooms etc. for the labourers at those labour chowks; if so, whether the govt. is considering on any proposal to provide these basic facilities to labourers at these labour chowks; if so, the time by which the same is likely to be provided?

To Implement Reservation Policy

64. **Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that the reservation policy is not implemented in respect of the posts of Advocate General, Additional Advocate General, Assistant Advocate General; if so, whether the Government will consider on any proposal to implement reservation policy here; if so, by when?

Details of deaths occurred due to non availability of oxygen during the Covid Pandemic

69. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state:-
- the number of patients died due to non-availability of oxygen during Covid-19 pandemic in the State and whether any compensation has been paid by the Government to the families of the victims; if so, the details thereof and if not, the reasons therefor;
 - whether the State Government had installed and activated all these ventilators immediately after receiving the delivery of the aforesaid ventilators supplied by the Central Government to the State Government during the Corona Pandemic; if so, the details thereof;
 - whether the State Government took action at its own level in advance with regard to storage of oxygen for use in emergency or set-up the plant of the same, make arrangement of machines and medicines and to buy corona vaccines from foreign countries keeping in view the second wave of Covid-19 Pandemic as predicted by the scientists six months ago; if so, the details thereof and if not, the reasons therefor?

Details of revenue collected from the sale of liquor from the year 2002-2003 to 2021-2022

78. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Excise & Taxation Minister be pleased to state the year-wise target fixed by the government for collection of revenue from the sale of liquor in the State from the financial year 2002-2003 to 2021-2022 togetherwith the amount of revenue collected alongwith the target fixed by the govt. for collection of revenue from sale of liquor in the financial year 2022-23; the details be provided?

Details of Co-operative banks under the Co-operation Department

84. **Shrimati Jivanjot Kaur, M.L.A.:-** Will the Co-operation Minister be pleased to state:-
- the details of Co-operative banks which fall under the Co-operation department of Punjab togetherwith the district-wise financial position of the same ;
 - whether there is any plan under consideration of the State Government to merge all the Co-operative banks; if so, the time by which it will be done?